## Haryana Technical Association

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Τo,

Mr. Agneshwar Sen, Advisor (B & CS) (TRAI) Mahanagar Doorsanchar Bhawan, Jawahar lal Nehru Marg (Old minto road) New Delhi-02



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Consultation Paper No.: 4/2014 Dated: the 21st May, 2014

Sub:- Comments on Consultation paper on "Issues related to Community Radio Stations"

Resp. Sir,

Kindly refer to your office press release dated 21-05-2014 on the subject

mentioned above vide which you have called for the written comments on the said

consultation paper from all concerned stakeholders. HTA's point wise comments

are as follows.

<u>Sl.no</u>	Questions	Responses
	What should be the period of permission for CRS	Yes
<u>Q 1.</u>	to be prescribed in the CRS Guidelines? Is the present 5 year period adequate?	
<u>Q 2.</u>	What should be the period of extension on the expiry of the initial period of permission for CRS?	<u>Every year at a single window</u> <u>clearance system</u>
<u>Q 3.</u>	Should there be any additional terms and conditions of extension/renewal of the permission for CRS?	No
Q 4.	Should CRS permission holders be permitted to carry the news bulletins of All India Radio (AIR) in unaltered format and community based nonnews and current affairs programs for the categories permitted to FM radio stations?	<u>All India Radio (AIR) news</u> and Local news bulletin should be permitted

	In view of the availability of alternative revenue/	Sufficient may add just 2 minutes per
	funding options, is there any reason to increase	hour for self CRS program promotion
	the duration of advertisement beyond the 5	
	minutes per hour limitation? If yes, please	
0.5	explain	
<u>Q 5.</u>	with full justification.	
	Do you agree with the above proposal for	Agree
<u>Q 6.</u>	utilisation of CRS during natural calamities/	
	emergency situations?	
	What, in your opinion, are the measures required	District Administration should have
	to oncurs a factor growth in the number and	enough information and
	to ensure a faster growth in the number and spread of CRS in rural India?	Government should have regular intraction with
	spiedu of CKS in fundi filuid:	Active Social NGO about Community
	6	Radio stations and should have one
		window clearance.
<u>Q 7.</u>		
		After successful Five years transmission
		power and height of the tower may be
		allowed to increase.
		The transmission power of Community
		Radio stations in remote,
		indigenous areas may be
		increased to 100 watts and the height
		of the tower may be increased to 45
		meters as these
		would help overcome
	Stakeholders may also provide their comments	geographical/terrain
	Stakeholders may also provide their comments on	barriers in hilly regions.
	any other issue relevant to the present	
00	consultation.	
<u>Q 8.</u>		

Yours sincerely Er. Hitesh Dhanda (9991001107) Founder, HTA